

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

OA No. 143 OF 2023

IN THE MATTER OF:

SUNIL VAID

... APPLICANT

Versus

STATE OF UP & ORS

... RESPONDENTS

Status report on behalf of Municipal Corporation, Ghaziabad

MOST RESPECTFULLY SHOWETH:

1. That the present matter is pending before this Hon'ble Tribunal and is next listed on 25.07.2023 and pertains to non-maintenance, unauthorized/illegal encroachments on the public parks namely Chitragupta Park, Ambedkar Park, Krishna Park and Podium Park situated in Vaishali area of Ghaziabad.

2. That on 18.01.2024, this Hon'ble Tribunal was pleased to pass the following order:

"2. The Tribunal in the said background on 06.10.2023 had directed Ghaziabad Development Authority, Ghaziabad Municipal Corporation and U.P. Awas Evam Vikas Parishad to take appropriate remedial measures within two months in accordance with the decision which was taken in the meeting held for that purpose.

3. *Action Taken Report on behalf of Ghaziabad Nagar Nigam has been filed mentioning about the steps taken to take over the maintenance of the parks by the Ghaziabad Municipal Corporation. It also discloses that in anticipation of the completion of the formalities, Ghaziabad Municipal Corporation has issued the tender for maintenance of the parks.*

4. *Learned Counsel appearing for the Ghaziabad Municipal Corporation has stated that the maintenance of the parks in question has been handed over to the Ghaziabad Municipal Corporation by the Ghaziabad Development Authority and that the tender issued for maintenance of the parks can be finalized today and work order be issued within a period of one week. He has submitted that the issues flagged by the Joint Committee in respect of each of the parks including the issue of encroachment inside the park, if any, will be resolved within a period of four weeks.*

5. *Learned Counsel for the Ghaziabad Development Authority also stated that the encroachment found by the Joint Committee in the periphery of these parks will be removed within a period of six weeks."*

3. That on 19.03.2024, this Hon'ble Tribunal was pleased to pass the following order:

"Further Action Taken Reports with all relevant details including removal of encroachments, restoration by remediation of damage caused and steps taken for creating public awareness and ensuring public participation in proper maintenance of parks be filed within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF."

4. That the 4 parks which are the subject matter of the present OA were in the care-taking and custody of Ghaziabad Development Authority. Ghaziabad Development Authority, *through its secretary*, was asked to hand-over the parks to Municipal Corporation, Ghaziabad vide letter No. 6608/2023-24 dated 05.01.2024.
5. That the above four parks namely- Chitragupta Park, Ambedkar Park, Krishna Park and Podium Park situated in Vaishali, Distt. Ghaziabad have been formally handed-over to Nagar Nigam- Ghaziabad on 12.03.2024 by the Ghaziabad Development Authority, the true copy of which is on Page No. 396-398 of the judicial record of Hon'ble Tribunal in OA No. 143-2023 titled Sunil Vaid v. State of UP & Ors.
6. That in anticipation of hand-over, Horticulture Deptt. of the Municipal Corporation Ghaziabad on 16.12.2023 consequent upon the approval/order of the Municipal Commissioner dated 14.12.2023 invited e-bids for care-taking and maintenance of the parks, wherein which M/s Shri Ram Enterprises emerged as L-1. Work-Order was issued to M/s Shri Ram Enterprises vide Office – Order No. 192/Udyan/2023-24 dated 14.03.2024. The tender record pertaining to M/s Shri Ram Enterprises is on Page No. 399-401 of the judicial record of Hon'ble Tribunal in OA No. 143-2023 titled Sunil Vaid v. State of UP & Ors.

7. That for repair and painting in Chitragupta Park, repair in Dr. Bhimrao Ambedkar Park, repair and painting in Podium Park, repair and painting in Krishna- Vatika Park, quotations were invited on 18.01.2024 & 26.02.2024 and consequently, work – orders were issued.
8. That for the care-taking and maintenance of above four parks namely- Chitragupta Park, Ambedkar Park, Krishna Park and Podium Park, M/s Shri Ram Enterprises has inducted 30 workers. The status-update of four parks are as under:

S. No.	Park	Work	Amount	Status
1.	Chitragupta	Repair and Paint	766228.00	Complete
2.	Dr. Ambedkar	Repair	772240.00	In progress
3.	Podium	Repair and Paint,	794450.00	In progress
4.	Krishna Vatika	Repair and Paint	746010.00	In progress
5.	For all above 4 parks	Care-taking and maintenance for 5 months	680363.00	Proper maintenance in progress

9. That the on-site photographs of the 4 parks as above are annexed herewith for the kind perusal of the Hon'ble Tribunal as **ANNEXURE A-1**.

10. That in the light of the above, the answering Respondent humbly craves the leave of the Hon'ble Tribunal to kindly dispose-off the Original Application of the Applicant.

PRAYER

In the light of the above, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. Dispose-off the present OA No. 143 of 2023;
- ii. Pass any such further order as this Hon'ble Tribunal deems fit and proper.



Dr. Anuj Kumar Singh
In-Charge Horticulture
Municipal Corporation, Ghaziabad

Through Counsel



(VIBHAV MISHRA)
Advocate-on-Record
Ch No.221, CK Daphtary Lawyers' Chamber
Tilak Lane, Supreme Court of India
New Delhi-110001

Drawn on: 20.07.2024
Filed On: 23.07.2024

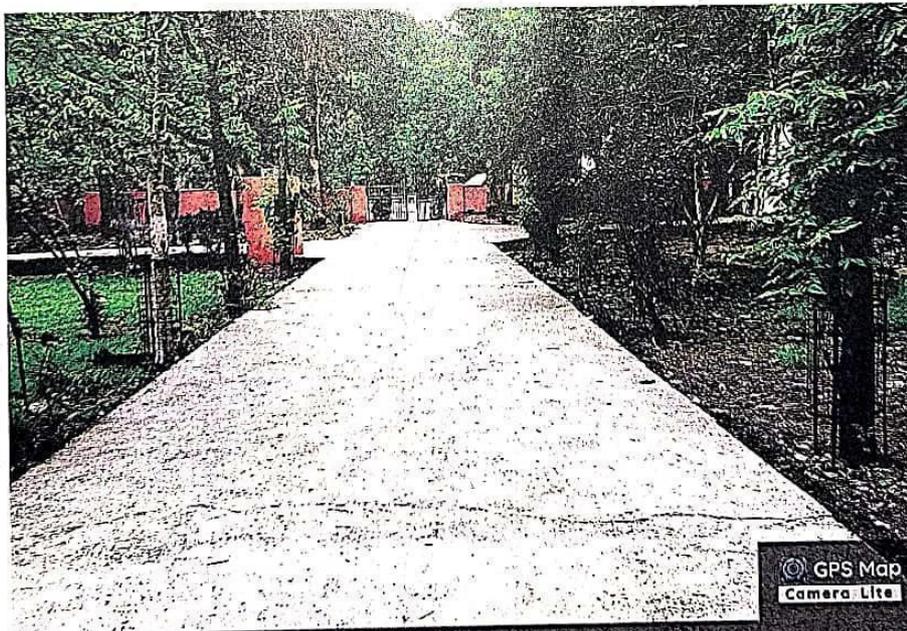
(E): vibhavamishraoffice@gmail.com
(M): 9473565666



GPS Map
Camera Lite

J8WP+Q39, Sector 3, Vaishali, Ghaziabad, Uttar Pradesh 201010, India

Latitude	Longitude
28.647162678363788°	77.33506456416684°
Local 12:09:12 PM	Altitude 205 meters
GMT 06:39:12 AM	Friday, 19.07.2024



GPS Map
Camera Lite

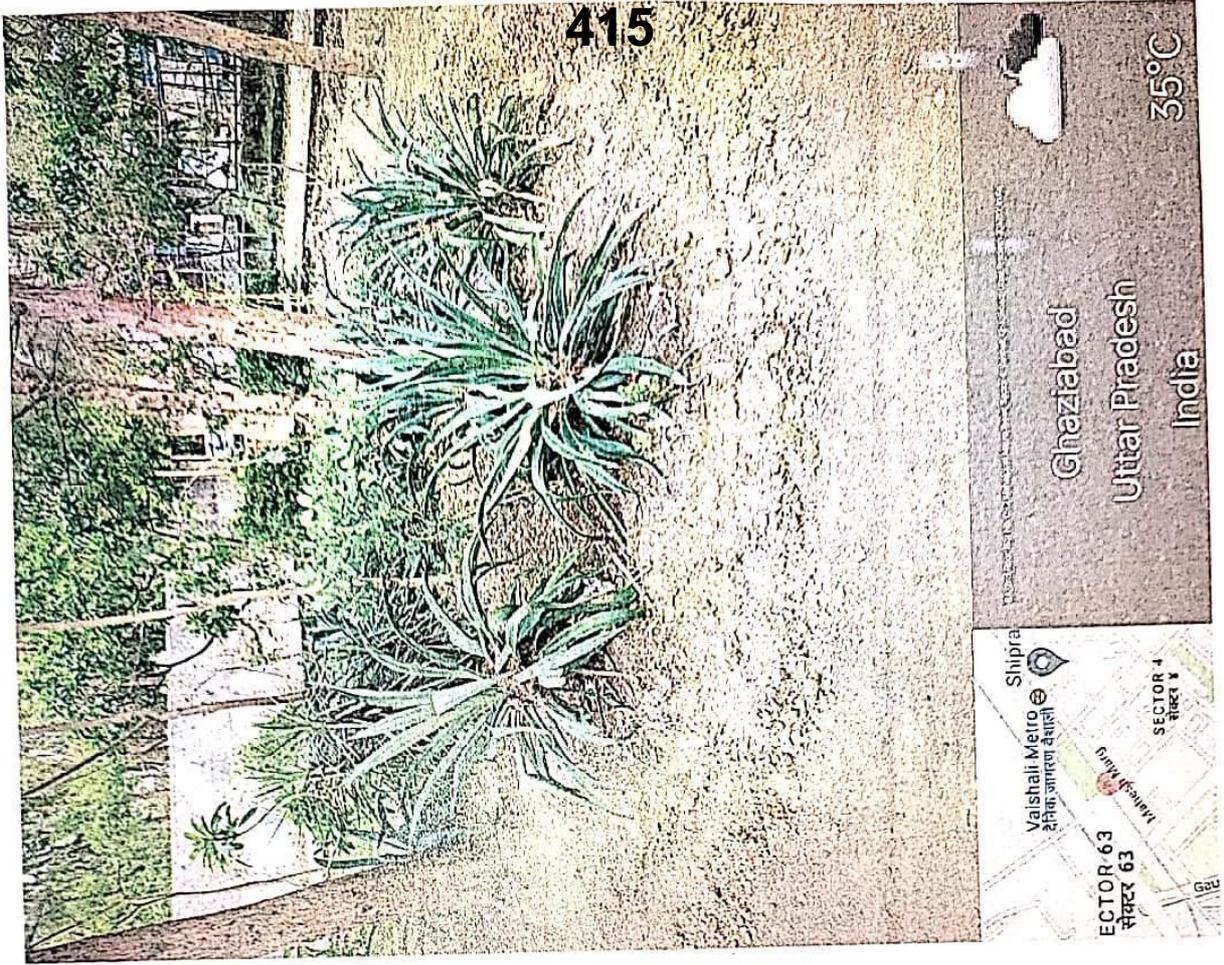
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Local 12:11:55 PM	Altitude 204 meters
GMT 06:41:55 AM	Friday, 19.07.2024

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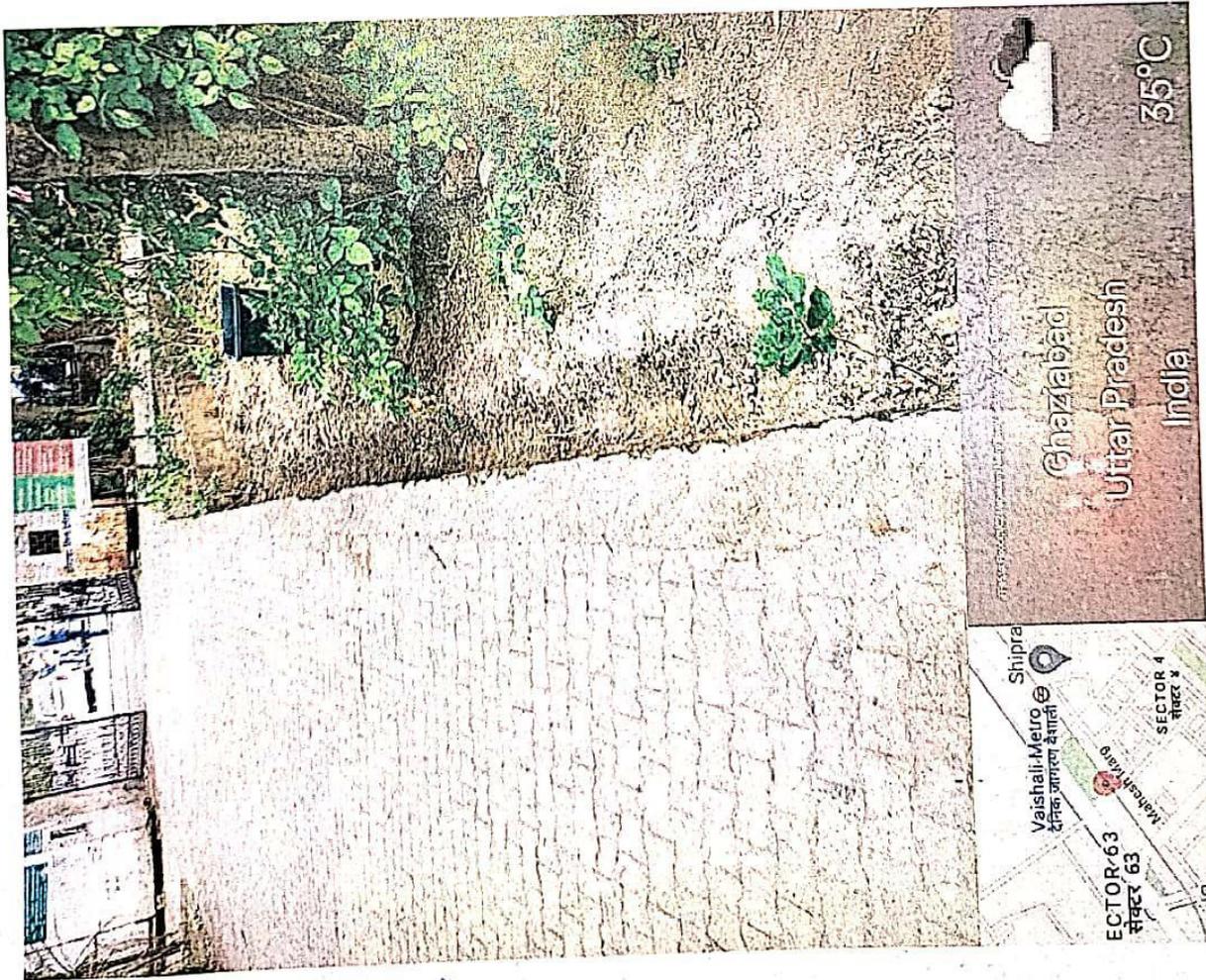
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Ghaziabad
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India

35°C



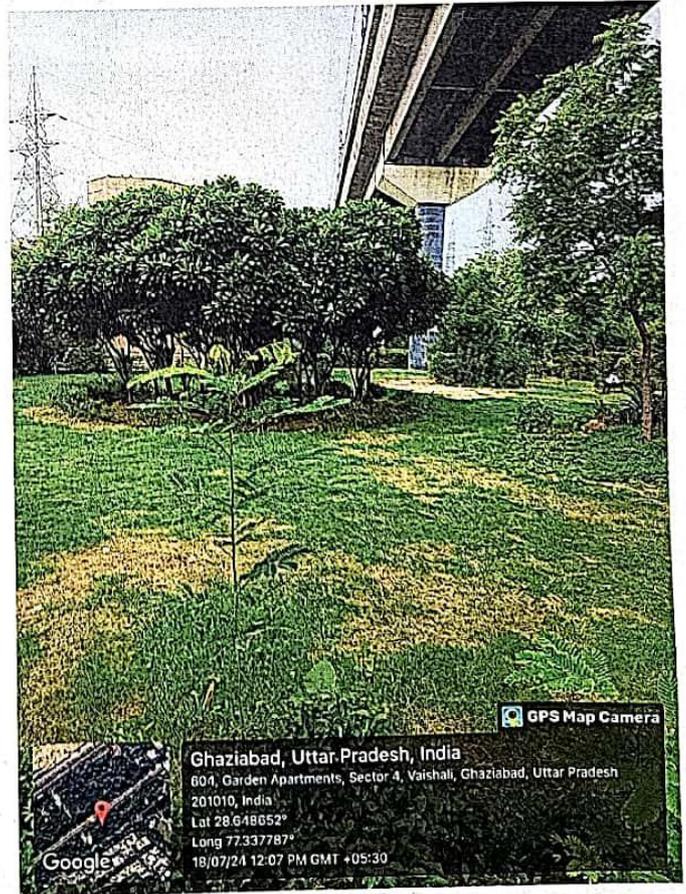
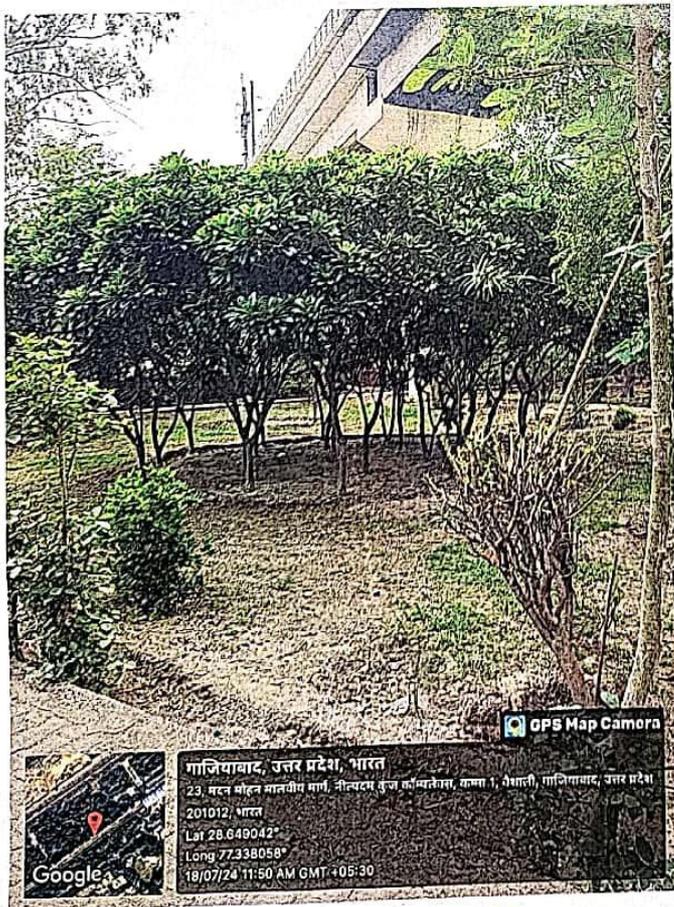
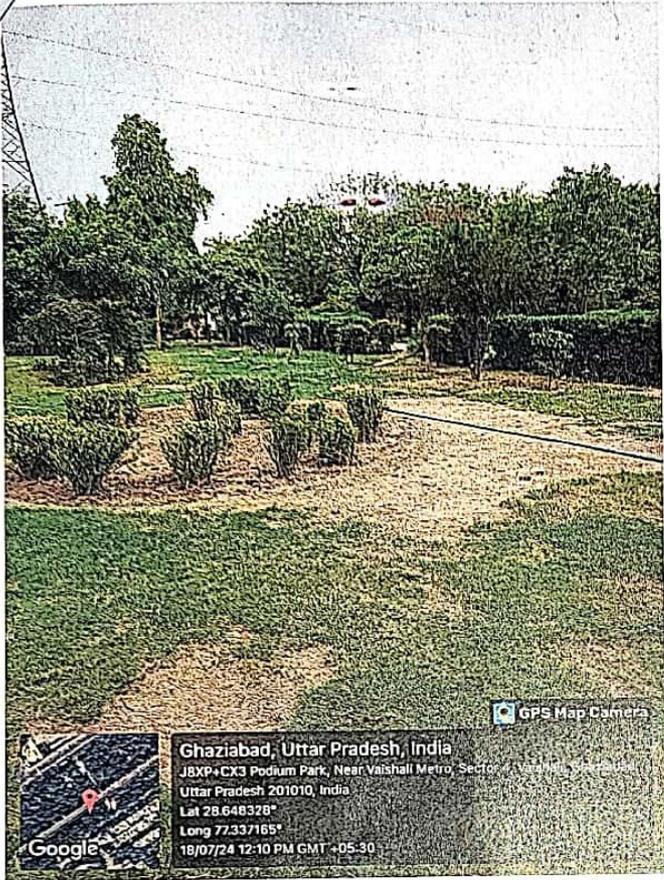
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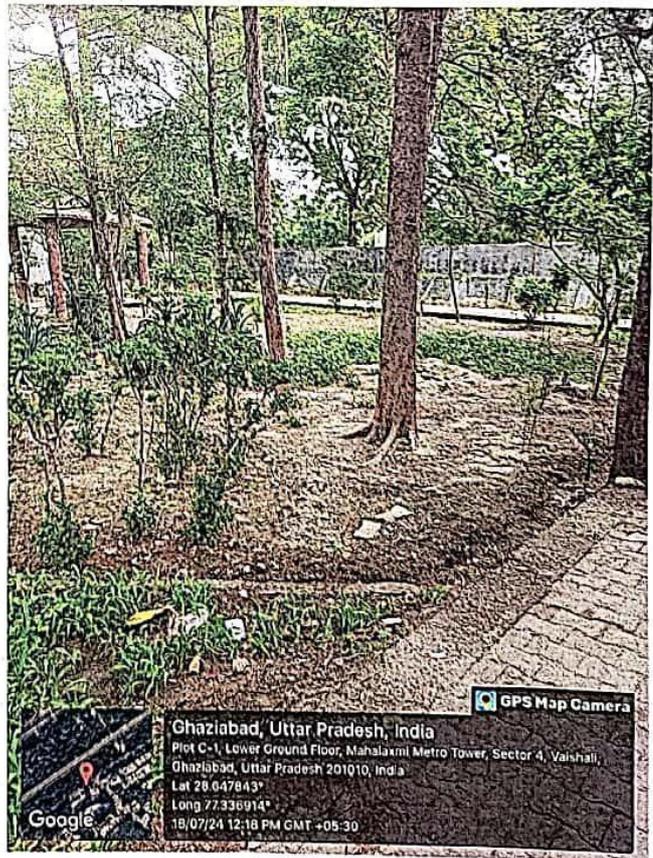
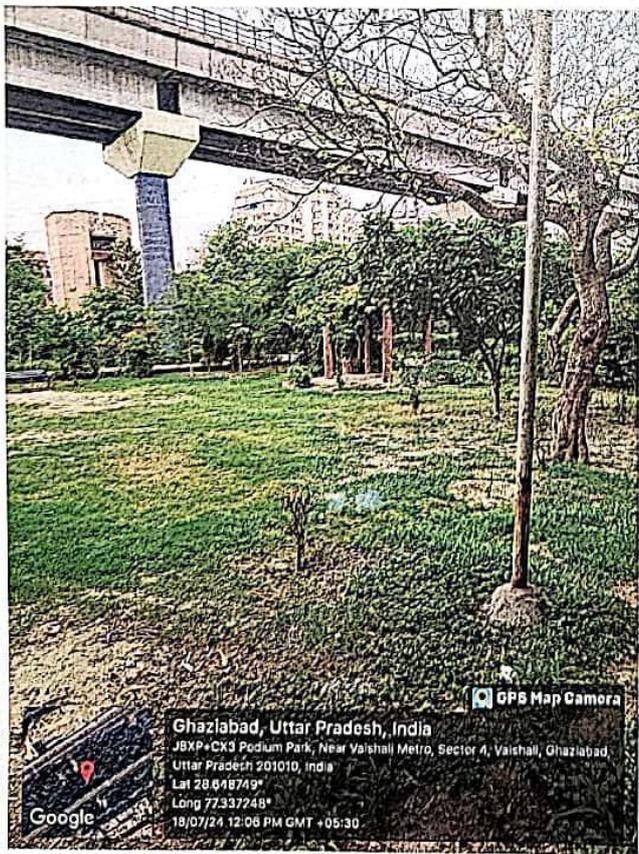
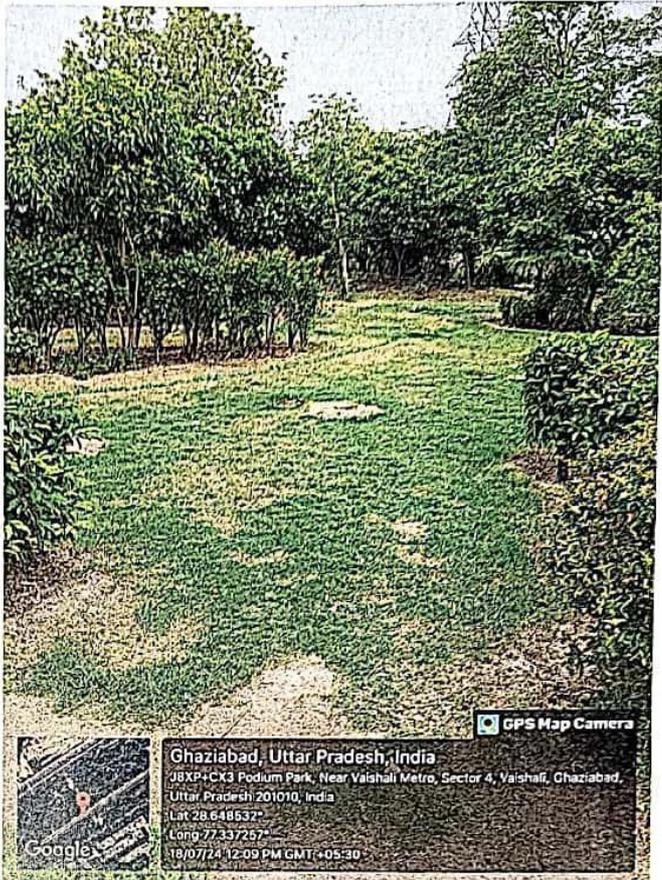
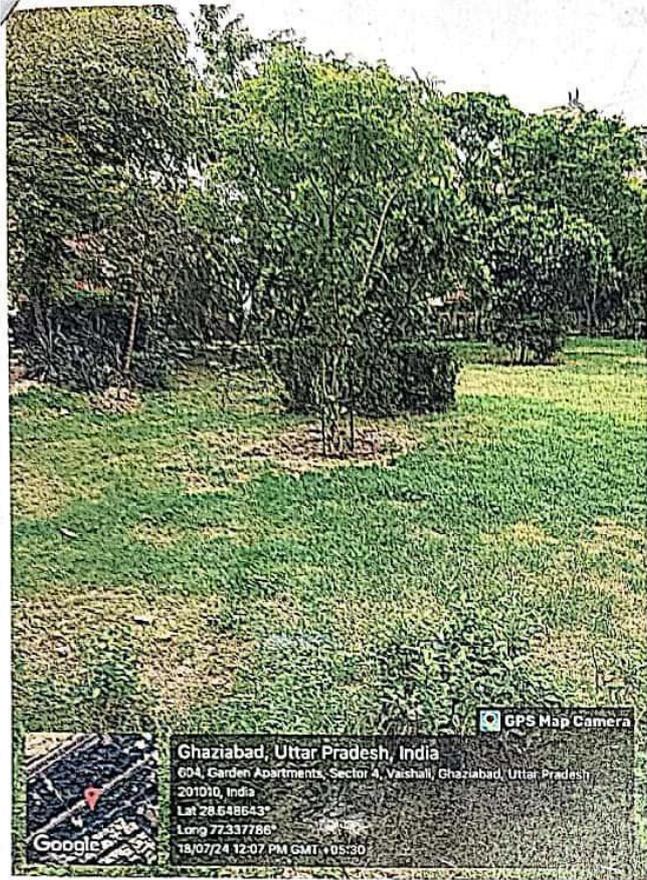
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कृष्ण वाटिका पार्क



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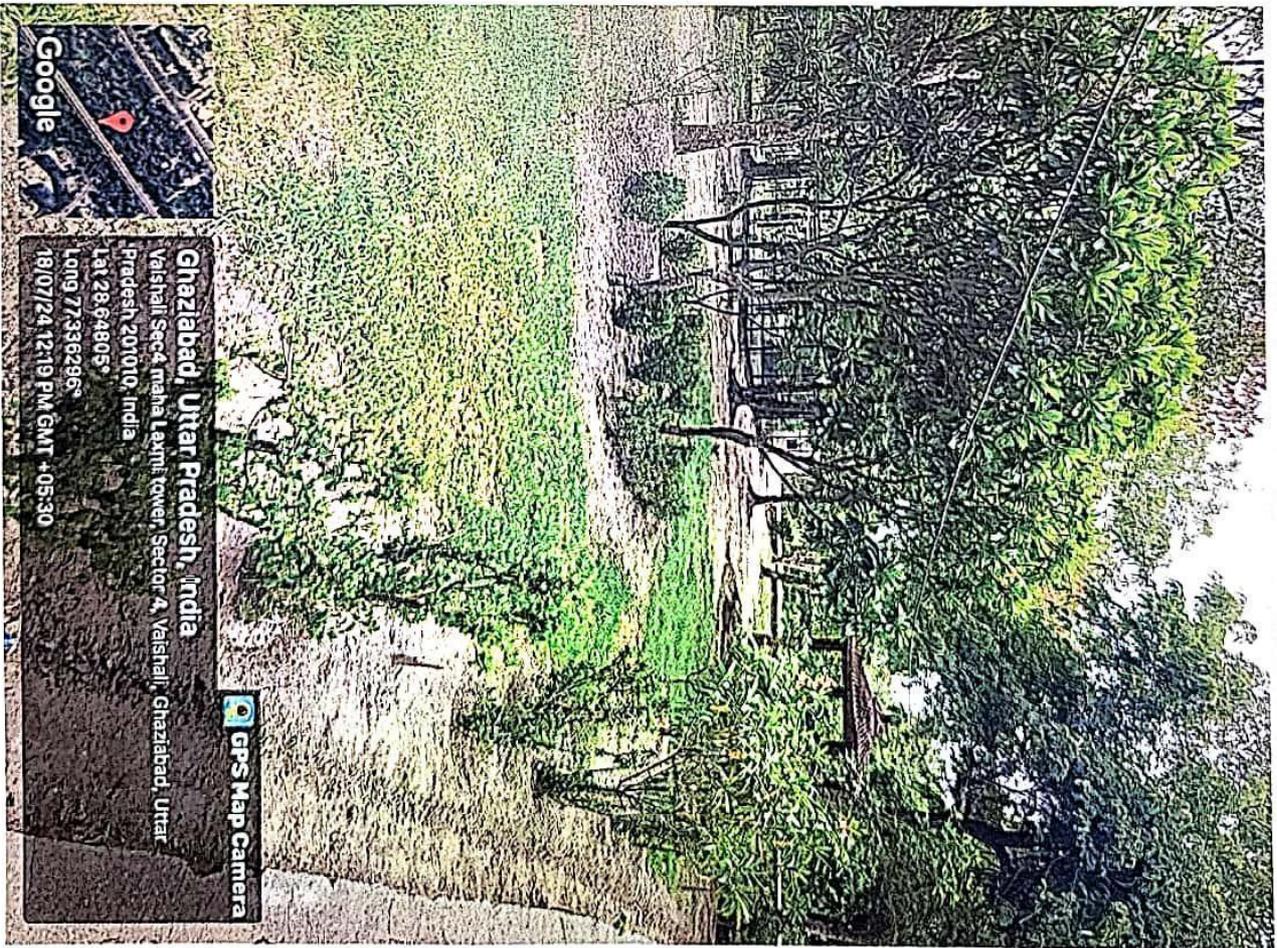
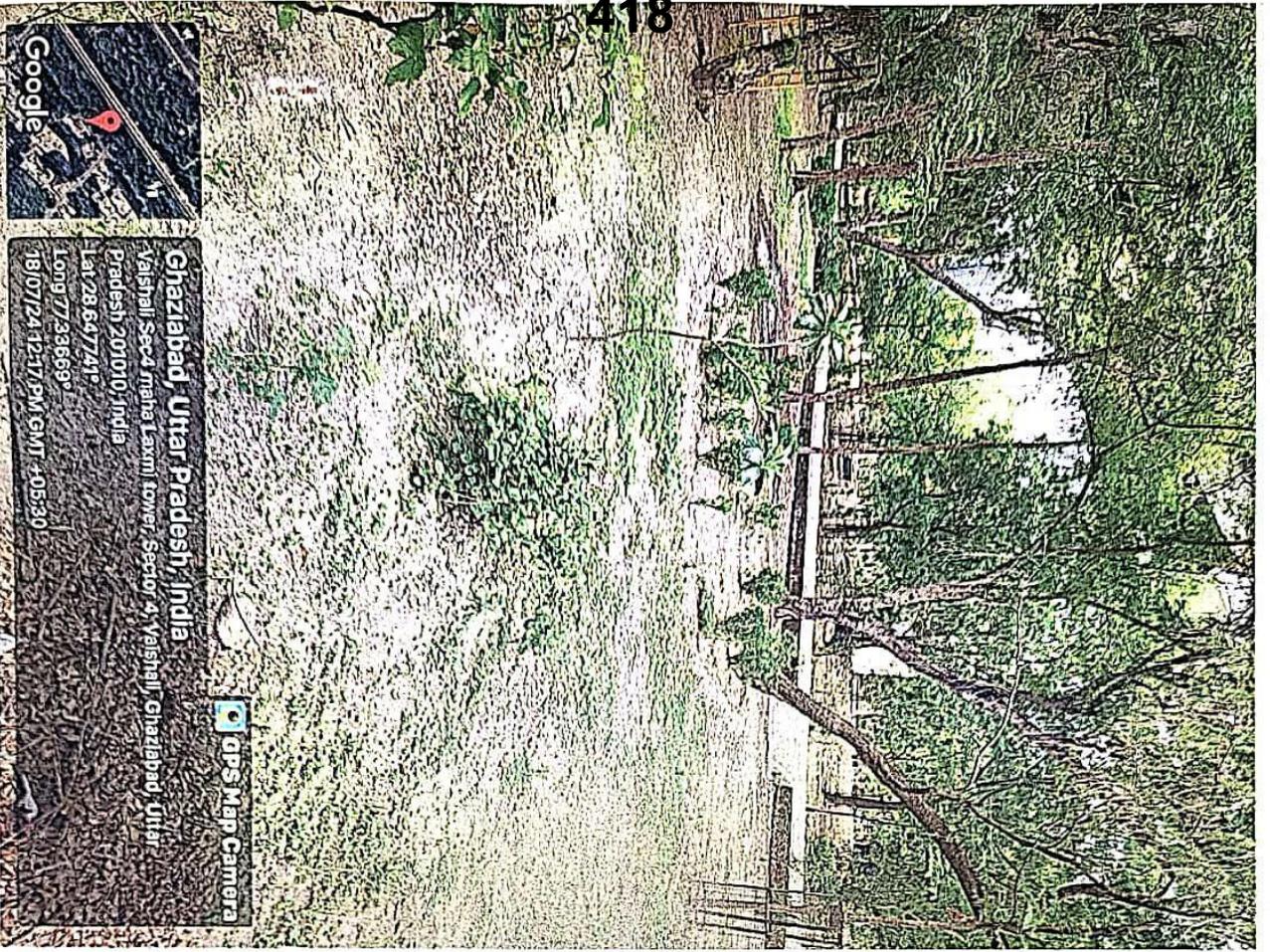
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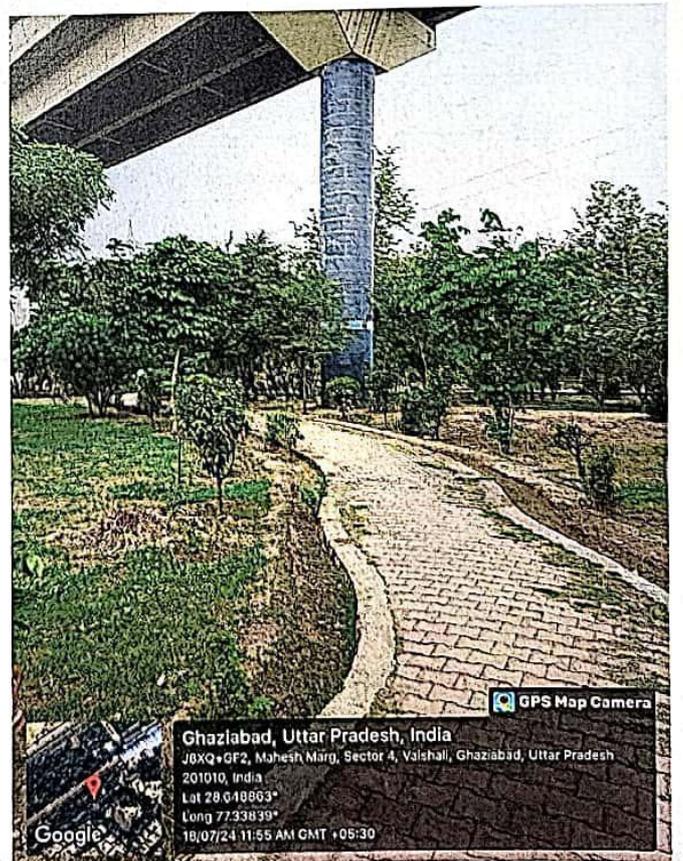
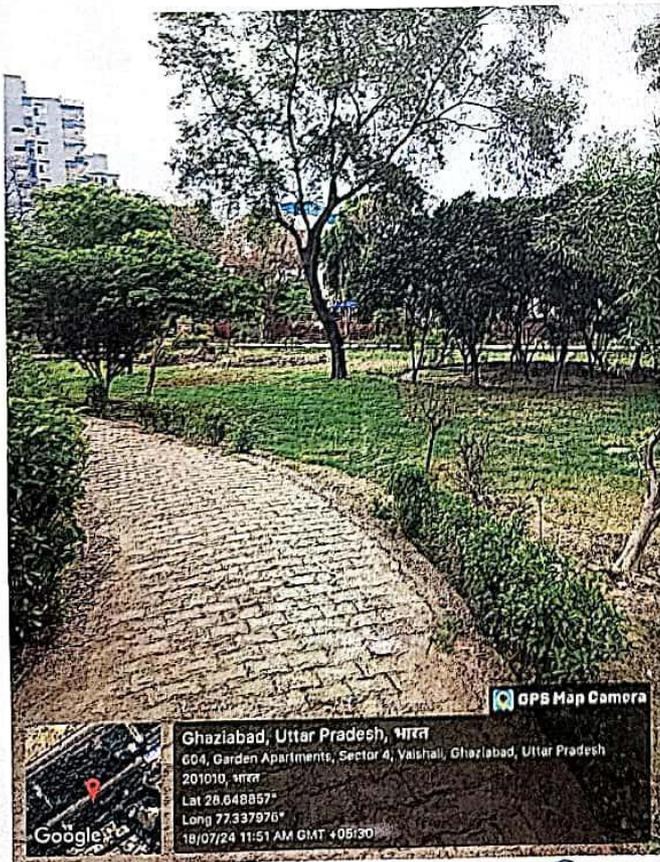
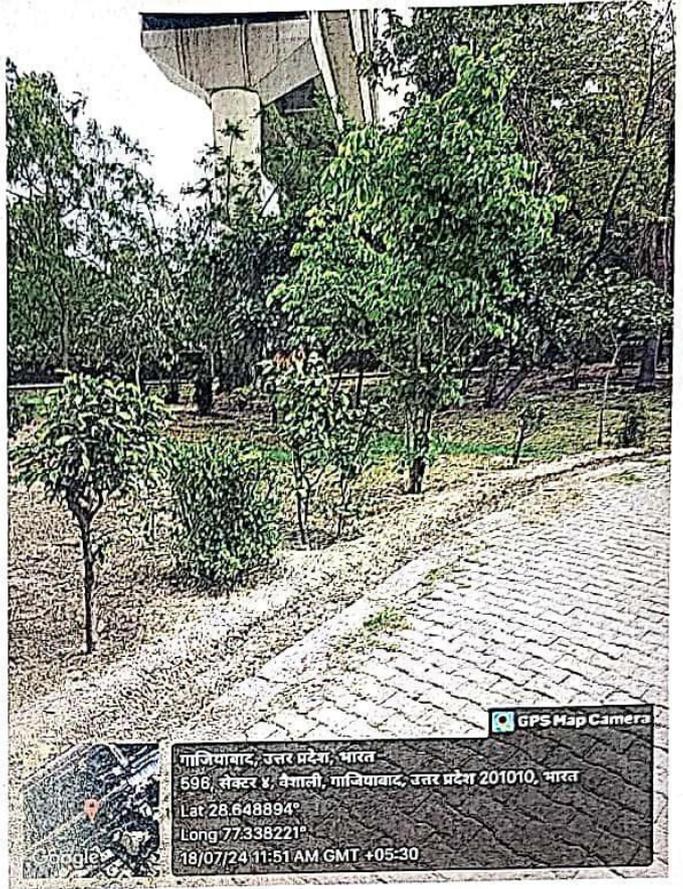
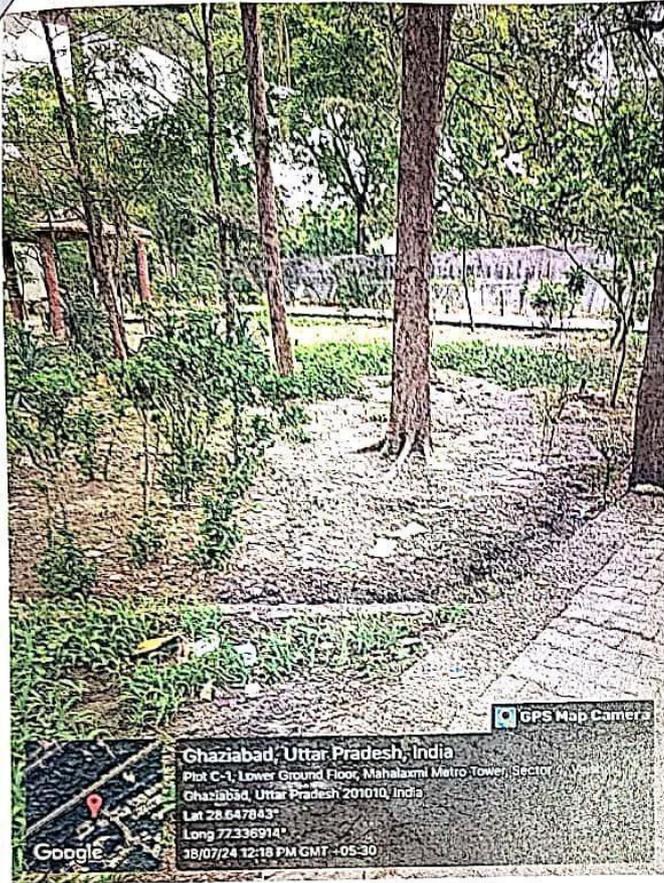
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उद्यान पर्यवेक्षक

अम्बेडकर स्मृति



उद्यान पर्यवेक्षक